GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA STARRED QUESTION No. 502 TO BE ANSWERED ON 10.04.2017

Tax from University Staff

*502.SHRI P.K. BIJU:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is collecting the tax from the salary of the employees of the universities in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has any plan to stop collecting the tax from them; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR)

(a) to (d): A Statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 502 FOR 10.04.2017 ASKED BY SHRI P.K. BIJU, HON'BLE MEMBER OF PARLIAMENT, REGARDING TAX FROM UNIVERSITY STAFF.

(a): No Madam. The Ministry of Human Resource Development (MHRD) does not collect tax from the salary of the employees of the Universities in the country. However, the Central Government through Income Tax Department collects tax from the salary of the employees of the Universities in the country as per the provisions of the Income Tax Act, 1961.

(b) to (d): Do not arise.
